

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3301
ANSWERED ON:13.08.2010
SINGLE WINDOW CLEARANCE SYSTEM
Paranjpe Shri Anand Prakash

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government proposes single window clearance system for the setting up of hotels;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in the light of ensuing Commonwealth Games, 2010?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a), (b) and (c): Ministry of Tourism (MOT) has been in regular touch with the State Governments / Union Territory Administrations and the various Land Owning Agencies to follow investor friendly land policies and a single window clearance system to facilitate clearances/No Objection Certificates that are required for setting up a hotel project. Accordingly, in order to meet the requirement of hotel rooms during the Commonwealth Games-2010, MOT through its Task Force meetings, has been in constant touch with the State Governments of Haryana and Uttar Pradesh, Delhi Development Authority (DDA), Ministry of Urban Development, etc. to expedite the completion of the CWG-2010 related hotel projects.